

List of total no. of cases randomly allocated during the month of NOVEMBER-2024

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS DJ	0
					CS (COMM)	6
					OMP (I) Comm	2
					Misc. DJ	4
					Execution (Comm)	2
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	7
					OMP (I) (COMM)	2
					OMP (COMM)	1
					M/DJ	2
					EXECUTION	10
3	TIS HAZARI COURT	CENTRAL	MS. ILLA RAWAT	786	CS DJ	0
					CS (COMM)	8
					OMP (I) Comm	6
					OMP (COMM)	1
					Execution (Comm)	3
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	5
					OMP (COMM)	1
					EXECUTION (COMM)	8
					OMP (I) (COMM)	8
					MISC. DJ	3
					CONTEMPT PETITION	1
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	10

					MISC.	3
					EXECUTION	6
					OMP (I) (COMM)	7
					OMP (COMM)	1
6	TIS HAZARI COURT	CENTRAL	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	14
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	15
					OMP(I) COMM + OMP(COMM)	3
					EXECUTION	3
8	TIS HAZARI COURT	CENTRAL	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	8
					EXECUTION (COMM)	4
					COUNTER CLAIM	1
					OMP (I) (COMM)	5
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	33
					TRANSFER RECEIVED	0
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CIVIL	0
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	Total cases e-filed in the month	13
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	6
					OMP(I)COMM	7
					EXECUTION (COMM)	3
					MISC DJ	1
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM) +COUNTER CLAIM	8

					OMP(I) COMM	5
					EXECUTION	6
					MISC. DJ	2
TOTAL						193
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	11
					Omp	4
					Execution	0
					Misc DJ	3
15			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	12
					OMP COMM	15
					EXECUTION COMM	6
					MISC DJ	3
16		WEST	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	15
					M(I)/ARBITRATION/MISC COM	8
					MISC DJ	1
					COUNTER CLAIM	9
17			SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	16
					Execution (comm)	6
					OMP (COMM)	0
					OMP (I) (COMM)	5
					MISC. DJ	2
					RP	1
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM.)	10
					EX (COMM)	3

					OMP(I)(COMM)	6
					OMP(COMM)	1
					COUNTER CLAIM	1
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	13
					OMP(I)(COMM)	4
					EXECUTION (COMM)	7
					MISC DJ/ CIV DJ	2
TOTAL						164
20	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	23
					CS(COMM) Trade Mark	3
					ARBITRATION U/S 9	2
					ARBITRATRATION U/S 34	10
					OTHER ARBITRATION CASES	2
					MISC. DJ/ COUNTER CLAIM	2
					EXECUTION(COMM)	2
21			SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	20
					EX(COMM)	6
					OMP (COMM)	8
					OMP (I) (COMM)	3
					OMP (MISC) (COMM)	1
					MISC. DJ	1
22			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		U/S 34 ARBITRATION CONCILI	9
					SUIT FOR RECOVERY	18
					SUIT FOR TRADEMARKS	3
					EXECUTION PETITION	7

					37 OF ARBITRATION & CONCIL	1
					S 9 OF ARBITRATION & CONCIL	6
TOTAL						127
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	11
					EX. COMM.	3
					OMP (I) COMM.	105
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	7
					EX. COMM.	2
					OMP (I) COMM.	31
25			SH. SANDEEP YADAV	614	CS (COMM)	3
					EX. COMM.	1
					OMP COMM.	1
					OMP (I) COMM.	94
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	9
					EX. COMM.	4
					OMP COMM.	2
					OMP (I) COMM.	106
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	9
					EX. COMM.	3
					OMP COMM.	1
					OMP (I) COMM.	92
TOTAL						484
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	18 BLOCK 1	COMMERCIAL	11
29	Saket COURT		MS. NEELAM SINGH, DISTRICT JUDGE	14	COMMERCIAL	16

30	Saket COURT		SH. AJAY KUMAR JAIN	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	Saket COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	6
32	Saket COURT		SH. BHUPESH KUMAR	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	13
33	Saket COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	22
34	Saket COURT		Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT,	30	Nil	Nil
35	Saket COURT		SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-16 ,EX-9-,MISS DJ -1 OMP (I) COMM-1, R T I -09	36
TOTAL						104
36	KARKARDOOMA	EAST	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	12	CS(COMM-74)	20
				12	OMP(COMM)-73	1
				12	OMP (COMM)-78	0
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)		CS(COMM-74)	18
					OMP(COMM-73)	0
					OMP (COMM)-78	1
TOTAL						40
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	19
					OMP (I) (COMM)	4
					MISC. DJ	1
					EXECUTION PETITION	5
Total						29
39	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(Comm)	11
					EXECUTION	7
					MISC.DJ CASE	3
					OMP(I)COMM	1

					RESTORED/RBT	0
40			MS. KIRAN BANSAL	56	CS(Comm)	11
				56	OMP(COMM)	0
					MISC.DJ CASE	2
					OMP (I) Comm	0
				56	Execution	10
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		CS(Comm)	11
					OMP(COMM)	0
					MISC.DJ CASE	2
					OMP (I) Comm	0
					Execution	10
42			Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)	10
					OMP(COMM)	-
					OMP(I) COMM	1
					Ex	3
					Mis Case	4
Total						86
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	45
					OMP	49
					MISC DJ	4
					EX	5
44			SH.VINOD YADAV	759	CS(COMM)	37
					OMP	23
					MISC DJ	5
					EX	11
Total						179
45	Rohini Court	North	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	76
					OMP(Comm)& OMP (Comm)	9

					EXECUTION	26
					Misc. Application DJ	5
					Contempt	1
46		North	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)		0	0
Total						117
47	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	603	CS (COMM)	14
48	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	613	CS (COMM)	17
49	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	14
50			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	14
				509	ARB (COM)	1
				509	OMP (I) (COMM.)	1
TOTAL						61
GRAND TOTAL						1523